

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. (IB)-264(PB)/2017

IN THE MATTER OF:

M/s. Ahulwalia Contracts (India) Ltd.

.....Petitioner

v.

M/s. Ascot Innes Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 10.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Shri Rishi Kapoor & Shri Satish Rai, Advocates

ORDER

For order, see (IB)-262(PB)/2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

10.08.2017

Vineet